

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

...
OA 2325/2003
MA 1987/2003

New Delhi, this the 22nd day of September, 2003

Hon'ble Shri Shanker Raju, Member (J)

1. S.K.Upadhyaya
2. M.P.Singh
3. Vijay Kumar
4. Umesh Jha
5. Uday Prakash
6. S.S.Rawat
7. S.B.Kaushik
8. Shashikala
9. Prem Lata
10. Ram Kumar
11. Sunil Kumar Sharma

(All c/o Malaria Research Centre
Indian Council of Medical Research
22-Sham Nath Marg, Delhi - 110 054).

(By Shri S.K. Sharma, Advocate)

..Applicants

versus

1. Union of India
through the Secretary,
Ministry of Health and Family Welfare,
Nirman Bhawan,
New Delhi.
2. Indian Council of Medical Research
through Director General,
Ansari Nagar,
New Delhi - 110 029.
3. Malaria Research Centre,
(Under Min.of Health and Family Welfare)
through its Director
22, Sham Nath Marg,
Delhi - 110 054.

...Respondents

ORDER (ORAL)

In pursuance of the Vth Pay Commission's recommendations, the applicants have been allowed the benefit of 40% fitment benefit w.e.f. 1.4.1998. Though the respondents have accepted the said recommendations and allowed the fitment benefit of

40% to the staff on the regular scales on long term extramural research project funded by ICMR, yet the arrears have not been released. Applicants, through Union and individually, made representations but without any avail.

2. In this view of the above, ends of justice would be met if the present OA is disposed of at the admission stage itself with the direction to the respondents to dispose of the claim of the applicants by releasing the arrears of 40% fitment benefit as contained in their representations, by treating this OA as a supplementary representation, by a detailed and speaking order within one month from the date of receipt of a copy of this order. A copy of this order be sent to the respondents.

S.Raju
(Shanker Raju)
Member(J)

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